

From,

Mohd. Faiz Alam Khan, HJS
Registrar General,
High Court of Judicature
at Allahabad

To,

Sushri Gandikota Sree Devi,
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor, Jawahar Bhawan Annexe,
Lucknow-226001

No. 740/Admin.(Services)/2017 Dated: Allahabad: December 13, 2017

Subject: Regarding organization of one day sensitization programme on Juvenile Justice System on 17th December, 2017 at Allahabad.

Madam,

With reference to your letter No. 2841/SLSA-103A/2011(ri/ravi)(conference) dated 11.12.2017 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Principal Magistrates, JJ Board of *Gorakhpur, Deoria, Basti, Maharajganj, Siddharthnagar, Faizabad, Sultanpur, Pratapgarh, Kushinagar at Padrauna, Ambedkar Nagar, Sant Kabir Nagar, Allahabad, Varanasi, Mirzapur, Sonbhadra, Ghazipur, Ballia, Mau, Azamgarh, Jaunpur, Bhadohi at Gyanpur, Chandauli and Kaushambi* to attend the **one day sensitization programme on Juvenile Justice System on 17.12.2017 at High Court Guest House, Drummond Road, Allahabad.**

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-

Registrar General

No. 740 (i) /Admin.(Services)/2017 Dated: December 13, 2017

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges of Gorakhpur, Deoria, Basti, Maharajganj, Siddharthnagar, Faizabad, Sultanpur, Pratapgarh, Kushinagar at Padrauna, Ambedkar Nagar, Sant Kabir Nagar, Allahabad, Varanasi, Mirzapur, Sonbhadra, Ghazipur, Ballia, Mau, Azamgarh, Jaunpur, Bhadohi at Gyanpur, Chandauli and Kaushambi with the request to kindly direct the Principal Magistrates of their Judgeships to attend the said programme on the scheduled date.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (J) (Services)